Central Administrative Tribunal Principal Bench: New Delhi

CP 157/97 in OA 1973/96

New Delhi, this the 15th day of July, ,1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J) Hon'ble Shri S. P. Biswas, Member (A)

Niranjan Ghose, IAS(Retd) C/o KBS Rajan, Flat No. 80, Supreme Enclave, Tower No. 13, Mayur Vihar Phase-I, Delhi.

...Petitioner

(Shri K.B.S. Rajan, Advocate)

-versus-

- 1. Shri T.K. Kamilla, IAS
 Chief Secretary to the Govt. of Assam,
 Assam Sachivalaya,
 Dispur, Guwahati- 781 006.
- Shri J.P. Saikia, IAS
 Former Secretary,
 Deptt. of Personnel,
 Assam Sachivalaya,
 Dispur, Guwahati,
 (Now Member Revenue Board, Guwahati)
- Shri S.C.Das, IAS
 Commissioner & Secretary,
 Deptt. of Personnel,
 Govt. of Assam,
 Dispur, Guwahati. ...Respondents

(By Advocate: Shri Raju Ramchandran with Shri P.K.Goswami and Sh. Ravinder Bhatt)

O R D E R (ORAL)

[Dr. Jose P. Verghese, Vice-Chairman(J)]

Learned counsel for the respondents Mr. Raju Ramchandaran states that the order complained against has been complied with and produced a copy of the order dated 14.7.1997. The consel for the petitioner says that the

payment has already been received.



In view of the above statement, this CP is dropped and notices discharged.

(S.P.Biswas) Member (A)

(Dr. José P. Verghese) Vice-Chairman (J)

-naresh-